

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/221/2017
NAME OF THE PETITIONER(S) : EDUCARE NETWORK CONSULTANT PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	SANKAR VARADARAJAN P.M. VATSALA	COUNSEL FOR PETITIONER	P.M. Vatsala
2.	B. Sarath Babu	Representing Counsel for RoC RoC, P. O. only	B. Sarath Babu

ORDER

Counsel for Applicant present. Counsel for RoC also present and sought time to file the objections. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk